

State Drug Controllers. As per information available there is no acute shortage of life saving drugs in the capital except 'Blood products derived from human blood'. Shortages reported are of branded nature and temporary. Telegrams have been sent to the concerned companies to rush stocks under intimation to this Ministry. Regarding shortage of 'blood products derived from human blood', the matter is under consideration with the Office of DC (I), as its manufacturing was suspended due to possibilities of positive AIDS viruses.

A.I.R. Commentary and Live Telecast of International Matches

3030. SHRI PARASRAMBHARDWAJ: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the policy of All India Radio and Doordarshan regarding relaying of running commentary or live telecast of international matches played in the country and abroad in which the Indian team also participated; and

(b) the guidelines issued in the matter of relaying running commentary and live telecast of the Indian and foreign games?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (PROF. K.K. TEWARY): (a) and (b). Both All India Radio and Doordarshan arrange broadcast of running commentaries/live telecast of international matches depending inter-alia on the importance of the matches, popularity of the game, the listeners'/viewers' interest, technical feasibility and suitability of timings, etc.

Close Passing of Boeings at Bombay Airport

3031. SHRI P.M. SAYEED: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the attention of Government has been drawn to the news items captioned "IA Boeings come close to disaster" appearing in the 'Indian Express' dated 5 July, 1989;

(b) if so, whether any enquiry has been held into the circumstances which lead to the Delhi—Goa flight (IC 467) and Bombay—Mangalore flight (IC 159) passing each other at a distance of merely 50 to 60 metres; and

(c) if so, the findings thereof and the remedial measures proposed to be adopted to avert recurring of such dangerous incidents?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) Yes, Sir.

(c) Air Traffic Controller-on-duty lapsed in giving clearance to IAC-159 without taking into consideration the same direction traffic of IAC-167. Following the incident, the Air Traffic Controller has been withdrawn from air traffic duties. His air traffic control rating has been suspended until he undergoes corrective training.

A plan for modernisation of the air traffic control system and installation of secondary surveillance radar at Bombay airport has been initiated.

Purchase of Aircraft for Vayudoot

3032. SHRI P.M. SAYEED:
SHRI AMARSINH RATHAWA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is a proposal for the purchase of aircraft for Vayudoot to augment

its present fleet and to replace the old ones;

(b) if so, whether Government have taken a decision thereon; and

(c) the means of the countries from which the aircraft are proposed to be purchased, the total cost thereof and the special features of these aircraft?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) No, Sir.

(c) Since appraisal/evaluation/negotiations are in progress, these details have not been firmed up.

Joint Ventures with China in Petrochemicals Sector

3033. SHRI M.V. CHANDRASEKHARA MURTHY:

SHRI V. SREENIVASA PRASAD:

Will the Minister of INDUSTRY be pleased to state:

(a) whether China has expressed its willingness to have mutual cooperation trade and joint ventures in petrochemical sector;

(b) if so, the details thereof;

(c) whether the Chinese delegation visited India and held discussions in this regard; and

(d) if so, the details of the discussions and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

AND MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI P. NAMGYAL): (a) and (b). Yes, Sir. A Memorandum of Understanding has been signed recently by Sinopec of China and Indian Petrochemicals Corporation Limited, which provides for cooperation in areas of technology transfer, research and development, training and trade, etc. in the field of petrochemicals.

(c) No, Yes.

(d) Does not arise.

Investment by ITDC in Hotel Industry in USSR

3034. SHRI S.B. SIDNAL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether a delegation from India Tourism Development Corporation visited Soviet Union to assess the possibility of investment in the hotel industry in that country;

(b) if so, whether the delegation had a number of talks with the Soviet Union authorities;

(c) whether any concrete proposals have been formulated; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (d). A team of India Tourism Development Corporation Executives visited Moscow in May, 1989. They held discussions with the Soviet Authorities for participation in a Joint Venture Soviet Indian Trade Centre; with a hotel project, in Moscow and submitted their bid along with a project report on 31st May, 1989